

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 553/252/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018**

NAME OF THE COMPANY: M/s. Akasaki Infrastructure Pvt. LTd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Prince Mohan Sinha, PCS for the Petitioner Mr. Dinesh Mohan Sinha, Advocate Mr. Deepak Anand, Jr. Standing Counsel, IT Dept. Ms. Kusum Yadav, Company Prosecutor, ROC			
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ORDER

Reply of the ROC has been received. The appellant rely upon stock and trade of Rs. 1,43,23,725/-. The appellant being in the business of real estate, the inventories are in the form of 3 properties title documents of which have been filed.

Reserved for Orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)